

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 56 of 2013 in IA 226 of 2013,
Appeal No. 84 of 2013 in IA 130 of 2013,
Appeal No. 68 of 2013 in IA 227 of 2013**

Dated : 19th August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Appeal No. 56 of 2013 in IA 226 of 2013

And

Appeal No. 84 of 2013 in IA 130 of 2013

**Talwandi Sabo Power Ltd. Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. Respondent(s)**

**Counsel for the Appellant(s): Mr. Sitesh Mukherjee
Mr. Aniket Prasoon
Ms. Kanika Chugh**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K Ganesan
Ms. Swagatika Sahoo for R-1
Ms. Shikha Ohri for R-2**

Appeal No. 68 of 2013 in IA 227 of 2013

**Nabha Power Ltd. Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. Respondent(s)**

**Counsel for the Appellant(s): Mr. Parag Tripathi Sr. Adv.
Mr. Sitesh Mukherjee
Mr. Aniket Prasoon
Ms. Kanika Chugh**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K Ganesan**

Ms. Swagatika Sahoo for R-1
Ms. Shikha Ohri for R-2

ORDER

We have heard the learned counsel for the parties.

Post the matters for Orders in I.A. Nos. 226, 227 & 130 of 2013 on

21.08.2013.

(Justice Surendra Kumar)
Judicial Member

ts/vt

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson